NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/22/2017

NAME OF THE PETITIONER(S)

: MM SUNDARAM

NAME OF THE RESPONDENT(S)

: SUNDARAM CLAYTON LTD + 1

UNDER SECTION

: 58

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A. C. SATHYA NABAYANA COUNS EL FOR R,

2 V. PALANI APPAN My Sundanam

3 Subhang Nair Counsel for R2

ORDER

Shri V Palaniappan, FCA, representing the petitioner present. Shri M M Sundaran, Petitioner present in person. Shri A G Sathyanarayana, counsel for R1 and Shri Subhang Nair, counsel for R2 present. Counsel for R2 submitted that they have received copy of the petition but not the documents. Counsel for petitioner is directed to furnish copy of the same to the counsel for respondents who in turn are directed to file reply on receipt of the documents by the next date of hearing. Put up on 01.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)